

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 19th July, 2012

Appeal No. 124 of 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indian Oil Corporation Ltd. ...Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. V.N. Koura with
Ms. Mona Aneja

ORDER

Admit. Issue notice to the Respondents returnable on
28.08.2012. Dasti service is permitted.

Post the matter on **28.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk